

सभापति महाद्वय : मैंने कर दिया है।

श्री श्यामनन्दन मिश्र : कम से कम इतना आदेश दीजिये कि कल मिनिस्टर साहब इस बारे में कुछ कहेंगे।

MR. CHAIRMAN : I shall now put the Demands for Excess Grants (General) to the vote. The question is :

"That the respective excess sums not exceeding the amounts shown in the third column of the Order Paper be granted to the President to make good the amounts spent during the year ended 31st day of March, 1972 in respect of the following demands entered in the Second Column thereof :

Demands Nos. 2 to 5, 20, 24, 41, 46, 49, 51A, 64, 66, 74 78, 86, 93, 107, 111, 125 and 126.

The motion was adopted.

श्री श्यामनन्दन मिश्र : मैंने कुछ बातें रखी हैं, आप आदेश दीजिये कि कल मिनिस्टर साहब आ कर उस पर वक्तव्य दें।

सभापति महाद्वय : उन्होंने कहा है कि वे उन को कन्वे कर देंगे।

श्री श्यामनन्दन मिश्र : ठीक है, लेकिन यह भी कीजिये कि कल वक्तव्य दें।

सभापति महाद्वय : जब वे उन को कन्वे कर देंगे तो हम समझते हैं कि वे आपको सॉल्टिस्फाई करेंगे।

MR. CHAIRMAN : I shall now put the Supplementary Demands for Grants (General) to the vote. The question is :

"That the respective supplementary sums not exceeding the amounts on Revenue Account and Capital Account shown in the third column of the Order Paper be granted to the President to defray the charges that will come in course of payment during the year end-

ing the 31st day of March, 1974, in respect of the following demands entered in the second columns thereof :—

Demands Nos. 2, 7, 11, 35, 44, 71, 78, 90 and 98.

The motion was adopted.

12.47 HRS.

APPROPRIATION (NO. 4) BILL,* 1973

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) : I move for leave to introduce a Bill to provide for the authorisation of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services during the financial year ended on the 31st day of March, 1972, in excess of the amounts granted for those services and for that year.

MR. CHAIRMAN : The question is :

"That leave be granted to introduce a Bill to provide for the authorisation of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services during the financial year ended on the 31st day of March, 1972, in excess of the amounts granted for those services and for that year."

The motion was adopted.

SHRI K. R. GANESH : I introduce† the Bill.

Sir, I move‡:

"That the Bill to provide for the authorisation of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services during the financial year ended on the 31st day of March, 1972, in excess of the amounts granted for those services and for that year, be taken into consideration."

*Published in Gazette of India Extraordinary, Part II, section 2, dated 19-12-73.

†Introduced with the recommendation of the President.

‡Moved with recommendation of the President.

MR. CHAIRMAN : The question is :

"That the Bill to provide for the authorisation of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services during the financial year ended on the 31st day of March, 1972, in excess of the amounts granted for those services and for that year, be taken into consideration."

The motion was adopted.

MR. CHAIRMAN : There are no amendments. The question is :

"That clauses 2 and 3, the Schedule, Clause 1, the Enacting Formula and the Title stand part of the Bill."

The motion was adopted.

Clauses 2 and 3, the Schedule, Clause 1, the Enacting Formula and the Title were added to the Bill.

SHRI K. R. GANESH : I move :

"That the Bill be passed."

MR. CHAIRMAN : The question is :

"That the Bill be passed."

The motion was adopted.

16.50 hrs.

*APPROPRIATION (NO. 5) BILL, 1973.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) : I beg to move for leave to introduce a Bill to authorise payment and appropriation of certain further sums from and the out of the Consolidated Fund of India services of the financial year 1973-74.

MR. CHAIRMAN : The question is :

"That leave be granted to introduce a Bill to authorise payment and appropriation of certain further sums from

and out of the Consolidated Fund of India for the services of the financial year 1973-74."

The motion was adopted.

SHRI K. R. GANESH : Sir, I introduce† the Bill.

I beg to move :

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1973-74, be taken into consideration."

MR. CHAIRMAN : Motion moved :

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1973-74, be taken into consideration."

श्री रामावतार शास्त्री (पटना) : सभापति जी, मैं मांग नं. 7, 44 और 46 से सम्बन्धित चार पांच छोटे छोटे सवाल उठाना चाहता हूँ। पहली बात तो भारतीय खाद्य निगम से सम्बन्धित है। कई जगहों से उसके कर्मचारियों को नौकरी से हटा दिया गया है और ऐसे कर्मचारी हर सूबे में फैले हुए हैं। उनमें से कुछ लोग पटना में भूख-हड़ताल पर हैं और एक दर्जन के करीब जेलखाने में बंद कर दिये गये हैं। मैं मंत्री जी से मांग करुंगा कि जो लोग गिरफ्तार किये गये हैं उन्हें छोड़ा जाये और जिनकी छटनी की गई है उन्हें काम पर बहाल किया जाये।

कसरतें जो मांग नं. 7 हैं वह खाद्य से सम्बन्धित हैं। ऐसे तो पूरे देश की खाद्य स्थिति संकटापन्न है लेकिन बिहार की स्थिति बहुत दयनीय है। सभापति जी, आपके पास भी बिहार के खाद्य और पूर्णतः मंत्री का एक लम्बा पत्र आया होगा जिसमें उन्होंने उल्लेख किया है कि

*Published in Gazette of India Extraordinary, Part II, section 2, dated 19-12-73.

†Introduced with the recommendation of the President.

‡Moved with recommendation of the President.